

ITEM NO.27

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.941 of 2021

ALL INDIA ASSOCIATION OF JURISTS & ANR.

Petitioner(s)

VERSUS

HIGH COURT OF UTTARAKHAND & ORS.

Respondent(s)

(With IA No.138139/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 152409/2021 - CLARIFICATION/DIRECTION, IA No.105704/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.138140/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.166549/2021 - INTERVENTION APPLICATION, IA No. 152407/2021 - INTERVENTION APPLICATION, IA No.163456/2021 - INTERVENTION/IMPLEADMENT, IA No.153948/2021 - INTERVENTION/IMPLEADMENT, IA No.130324/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.110432/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(C) No.1051/2021 (X)

(With IA No.153977/2021 - CLARIFICATION/DIRECTION, IA No. 120450/2021 - EX-PARTE AD-INTERIM RELIEF and IA No.153968/2021 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.1197/2021 (PIL-W)

W.P.(C) No.1239/2021 (X)

Date : 01-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s)

WP 941/2021

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WP 1197/2021 Ms. Priyanjali Singh, AOR

WP 1239/2021 Mr. Varun Thakur, Adv.
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Mr. Niraj Basoya, Adv.
Ms. Shweta Kumar, Adv.

Mr. Rishabh Raj, Adv.
Mr. Ajay Singh, Adv.
Mr. Divyesh Pratap Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Applications for impleadment stand allowed.
- 2 Issue notice in WP (C) No 1239 of 2021.
- 3 Counter affidavit shall be filed within a period of three weeks. Rejoinder affidavit, if any, within one week thereafter.
- 4 List the Petitions on 1 September 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(RANJANA SHAILEY)
Court Master